

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM

IA (IBC) 1474/2023 in CP(IB) No.173/9/HDB/2020
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Ratna Prakash Golla

...Operational Creditor

VS

Jacobs Infrastructure Pvt Ltd and Others

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 1474/2023

Learned Counsel for the petitioner and Liquidator in person present. This is an application to take on record of Asset Sale Report. Report taken on record. Accordingly, this application is **allowed and disposed of**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)